

Roznama Details

Civil Register No.16-A-Diary
IN THE COURT OF: ACJM - V
Before: Sri Jyoti Kumar Kashyap
Dated 28-01-2022

| S.N | Case No. | Purpose of Proceedings | Next/Disposal Date |
|-----|----------------------|---|-------------------------------------|
| 1 | CRI. CASE/1685/2019 | Order Passed: Stage :DISPOSED Sub Satge :---- | Disposal Date : 28-01-2022 |
| 2 | CRI. CASE/17814/2014 | Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :---- | Next Date of Hearing :20-04-2022 |
| 3 | CRI. CASE/17798/2014 | Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :---- | Next Date of Hearing :20-04-2022 |
| 4 | CRI. CASE/18551/2014 | Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :---- | Next Date of Hearing :20-04-2022 |
| 5 | CRI. CASE/20621/2015 | Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :---- | Next Date of Hearing :20-04-2022 |
| 6 | CRI. CASE/1666/2017 | Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :---- | Next Date of Hearing :20-04-2022 |
| 7 | CRI. CASE/1794/2018 | Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :---- | Next Date of Hearing :20-04-2022 |
| 8 | CRI. CASE/1826/2018 | Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :---- | Next Date of Hearing :20-04-2022 |
| 9 | CRI. CASE/1851/2018 | Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :---- | Next Date of Hearing :20-04-2022 |
| 10 | CRI. CASE/1875/2018 | Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :---- | Next Date of Hearing :20-04-2022 |
| 11 | CRI. CASE/1883/2018 | Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :---- | Next Date of Hearing :20-04-2022 |
| 12 | CRI. CASE/1884/2018 | Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :---- | Next Date of Hearing :20-04-2022 |
| 13 | CRI. CASE/1970/2018 | Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :---- | Next Date of Hearing :20-04-2022 |
| 14 | CRI. CASE/1974/2018 | Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :---- | Next Date of Hearing :20-04-2022 |
| 15 | CRI. CASE/2049/2018 | Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :---- | Next Date of Hearing :20-04-2022 |
| 16 | CRI. CASE/16/2021 | Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :---- | Next Date of Hearing :20-04-2022 |
| 17 | CRI. CASE/17/2021 | Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :---- | Next Date of Hearing :20-04-2022 |
| 18 | CRI. CASE/789/2021 | Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :---- | Next Date of Hearing :20-04-2022 |
| 19 | CRI. CASE/790/2021 | Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :---- | Next Date of Hearing :20-04-2022 |
| 20 | CRI. CASE/994/2021 | Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :---- | Next Date of Hearing :20-04-2022 |
| 21 | CRI. CASE/1212/2021 | Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :---- | Next Date of Hearing :20-04-2022 |
| 22 | CRI. CASE/4581/2013 | Order Passed: Stage :Appearence Sub Satge :---- | Next Date of Hearing :14-03-2022 |
| 23 | CRI. CASE/5523/2013 | Order Passed: Stage :Appearence Sub Satge :---- | Next Date of Hearing :14-03-2022 |
| 24 | CRI. CASE/9415/2013 | Order Passed: Stage :Appearence Sub Satge :---- | Next Date of Hearing :14-03-2022 |

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| 25 | CRI. CASE/6157/2013 | Order Passed: Stage :Appearance Sub Satge :---- | Next Date of Hearing :14-03-2022 |
| 26 | CRI. CASE/9371/2013 | Order Passed: Stage :Appearance Sub Satge :---- | Next Date of Hearing :14-03-2022 |
| 27 | CRI. CASE/9446/2013 | Order Passed: Stage :Appearance Sub Satge :---- | Next Date of Hearing :14-03-2022 |
| 28 | CRI. CASE/8859/2013 | Order Passed: Stage :Appearance Sub Satge :---- | Next Date of Hearing :14-03-2022 |
| 29 | CRI. CASE/8431/2013 | Order Passed: Stage :Appearance Sub Satge :---- | Next Date of Hearing :14-03-2022 |
| 30 | CRI. CASE/17784/2014 | Order Passed: Stage :Appearance Sub Satge :---- | Next Date of Hearing :07-02-2022 |
| 31 | CRI. CASE/18341/2014 | Order Passed: Stage :Appearance Sub Satge :---- | Next Date of Hearing :14-03-2022 |
| 32 | CRI. CASE/2602/2017 | Order Passed: Stage :Appearance Sub Satge :---- | Next Date of Hearing :14-03-2022 |
| 33 | CRI. CASE/1373/2018 | Order Passed: Stage :Appearance Sub Satge :---- | Next Date of Hearing :14-03-2022 |
| 34 | CRI. CASE/1912/2018 | Order Passed: Stage :Appearance Sub Satge :---- | Next Date of Hearing :08-02-2022 |
| 35 | CRI. CASE/1700/2019 | Order Passed: Stage :Appearance Sub Satge :---- | Next Date of Hearing :14-03-2022 |
| 36 | CRI. CASE/2039/2019 | Order Passed: Stage :Appearance Sub Satge :---- | Next Date of Hearing :02-03-2022 |
| 37 | CRI. CASE/1032/2020 | Order Passed: Stage :Appearance Sub Satge :---- | Next Date of Hearing :14-03-2022 |
| 38 | CRI. CASE/7/2022 | Order Passed: Stage :Appearance Sub Satge :---- | Next Date of Hearing :10-02-2022 |
| 39 | Cr. Case Complaint (P)/333/2021 | Order Passed: Stage :HEARING Sub Satge :---- | Next Date of Hearing :19-04-2022 |
| 40 | Cr. Case Complaint (P)/497/2021 | Order Passed: Stage :HEARING Sub Satge :---- | Next Date of Hearing :19-04-2022 |
| 41 | Cr. Case Complaint (P)/8893/2014 | Order Passed: Stage :EVIDENCE Sub Satge :---- | Next Date of Hearing :08-02-2022 |
| 42 | CRI. CASE/1913/2018 | Order Passed: Stage :EVIDENCE Sub Satge :---- | Next Date of Hearing :08-02-2022 |

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|---|-----------|
| No. of Cases Heard | 42 |
| No. of Cases listed | 42 |
| No. of Witness Examined | |
| No. of Cases Disposed | 1 |
| No. of IA.s Disposed | |
| No. of Cases Contested | |
| No. of Cases Uncontested | |
| No. of M.O.s marked | |
| No. of Exhibits Marked | |
| No. of Cases in Mediation | |
| No. of Cases in Arbitration | |
| No. of Cases in Lok Adalat | |
| No. of Cases in Conciliation for ADR | |
| No. of Cases Adjourned | 0 |

Presiding Officer